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**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE VIVEK AGARWAL**

ON THE 27th OF MARCH, 2023

WRIT PETITION No. 20194 of 2003

BETWEEN:-

**DR. MEER BAKAR ALI RIZVI S/O LATE MEER GULAM
ALI, AGED ABOUT 60 YEARS, OCCUPATION: RETD.
MEDICAL OFFICER PACHGAON ROAD SHAHDOL
DISTRICT SHAHDOL (MADHYA PRADESH)**

.....PETITIONER

(NONE)

AND

- 1. THE STATE OF MADHYA PRADESH THROUGH
THE SECRETARY MEDICAL EDUCATION
DEPARTMENT MANTRALAYA VALLABH BHAWAN
BHOPAL (MADHYA PRADESH)**
- 2. THE DIRECTOR INDIAN MEDICINE SYSTEM AND
HEOMOPATHY GOVT. OF M.P. BHOPAL (MADHYA
PRADESH)**
- 3. SUPDT. CUM DISTRICT AYURVEDIC OFFICER
SHAHDOL DISTRICT SHAHDOL (MADHYA
PRADESH)**
- 4. THE JOINT DIRECTOR (TREASURY AND
ACCOUNT AND PENSION) KARAMCHARI KALYAN
REWA DIVISION REWA DISTRICT REWA
(MADHYA PRADESH)**
- 5. ACCOUNTANT GENERAL MADHYA PRADESH AT
GWALIOR (MADHYA PRADESH)**

.....RESPONDENTS

(BY SHRI MANAS MANI VERMA - GOVT. ADVOCATE)

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*This petition coming on for hearing this day, the court passed the
following:*

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ORDER

None for the petitioner.

It appears that petitioner has lost interest in pursuing the remedy.

Accordingly, this petition is dismissed for want of prosecution.

(VIVEK AGARWAL)
JUDGE

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